

DIVISION BENCH

O-217

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/151(KB)2023
COMP.APPL/110(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	SURESH VASUDEVA VS CFL CAPITAL FINANCIAL SERVICES LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance VC and Physical (Hybrid) Mode

Mr. Hareram Singh, Adv.] For the Petitioner/Creditor
Ms. Swagata Ghosh, Adv.]
Ms. Swarnaly Das, Adv.]

ORDER

1. Ld. Counsel for the petitioner present.
2. Upon request of Ld. Counsel for the petitioner, post this matter on **12.6.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**